

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 113(ND) 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2018.

NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: None

For the Respondent: Mr. Varun Sharma & Mr. Sumit Pahwa, Advocates

ORDER

Brief synopsis has been filed by the Petitioner. Respondents had filed the synopsis on the last date of hearing. Copies have been exchanged today.

To come up on 14.3.2018.

-s-d-f

(Deepa Krishan)
Member (T)

-s-d-f

(Ina Malhotra)
Member (J)